

SPECIAL BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/30(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTER OF COMPANIES WB & MAGNOLIA SODA FOUNTAIN PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

ORDER

1. None for the Petitioner. Ld. AR for the from the office of ROC, present.
2. List the matter on **11.10.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)